

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42

T.C.P No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Shubham Pharmachem Pvt. Ltd.
V/s.
Erica Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Deep Moradia Anil Zaidi Ansari & Associates	For Applicant	Deep

ORDER

TCP No.413/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner side, list this matter on 8.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)